

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.61 of 2012 & IA 280 of 2012**

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Anand
Mr. Saketa Munshpally
Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Ms. Swapna Seshadri, Amicus Curiae

Appeal No.62 of 2012 & IA 281 of 2012

**BSES Rajdhani Power Ltd. ... Appellant(s)
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Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Aashish Gupta
Ms. Tarunima Vijra
Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Ms. Swapna Seshadri, Amicus Curiae

ORDER

Post the matters for further hearing on **21.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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